

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

CRLMP. NO.3230-3231/2015 in Criminal Appeal No(s). 808/2014

RAJESHWAR

Appellant(s)

VERSUS

STATE OF U.P

Respondent(s)

(For bail and exemption from filing O.T. and office report)

Date : 23/03/2015 These applications were called on for hearing today.

CORAM : HON'BLE MR. JUSTICE MADAN B. LOKUR
HON'BLE MR. JUSTICE ADARSH KUMAR GOELFor Appellant(s) Mr. J.C. Gupta, Sr. Adv.
Mr. Anurag Tomar, Adv.
Mr. Rameshwar Prasad Goyal, Adv.For Respondent(s) Mr. V.K. Shukla, AAG
Mr. Rajesh Kumar Maurya, Adv.
Mr. Anuvrat Sharma, Adv.

UPON hearing the counsel the Court made the following

O R D E R

Issue notice.

Reply may be filed within two weeks.

List immediately thereafter.

(MEENAKSHI KOHLI)
COURT MASTER(JASWINDER KAUR)
COURT MASTER